

Allotment of bus/truck chassis to Scheduled Castes and Scheduled Tribes

1340-B. SHRI G. SWAMY NAIK: Will the Minister of INDUSTRY be pleased to state:

(a) whether any priority is given in the allotment of chassis of buses, trucks, matadors, vans to Scheduled Castes and Scheduled Tribes people for the purpose of self-employment; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) There is no control on the sale and distribution of commercial vehicles. However, Government have advised the manufacturers to accord priority, among others, to members of scheduled castes and scheduled tribes

Development of Backward Area

1957 SHRI BHABANI CHARAN PATTANAYAK: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the National Committee on the development of Backward areas recommended for (the creation of some growth centres for large and medium industries;

(b) if so, by when such industrial growth centres are going to be created;

(c) whether any such growth centres are proposed to be started in Orissa; and

(d) if so, what are the details in this regard and by when this scheme is likely to be implemented?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (d) The

Previously Starred Question 342, transferred from the 1-3th March, 1981.

National Committee on Development of Backward Areas in its Report on 'Industrial Dispersal' has made a set of inter-related recommendations for the industrial development of backward areas including setting up of Industrial Development Authorities at selected growth centres in the country. These recommendations are under examination in consultation with the State Governments concerned. Central Ministries and the Financial Institutions.

Industrial Development in Bhavnagar and Amreli Districts in Gujarat

1958. SHRI IBRAHIM KALANIYA: -. Will the Minister of INDUSTRY be pleased to state;

(a) whether Government are aware that there are vast resources of industrial raw material available in the districts of Bhavnagar and Amreli in Gujarat;

(b) whether Government are also aware that these districts are very much industrially backward; and

(c) if so, by when these districts are going to be declared as backward districts for industrial purposes and are provided with Central subsidy schemes and brought at par with Surendra Nagar District of Gujarat?'

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) According to the information contained in the District Industries Centre Action Plans, Bhavnagar and Amreli districts have locally available raw materials which could be utilised in setting up industries.

(b) These two districts are already eligible for concessional finance from All India Term Lending Financial Institutions.

(c) National Committee on the Development of Backward Areas set up by Planning Commission to review the existing schemes of Central Investment Subsidy, Transport Subsidy